

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 2239 of 2014**

**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

For the Petitioner : Mr. Sumeet Gadodia, Advocate  
For the State : --

**05/Dated: 25<sup>th</sup> June, 2020**

Heard learned counsel for the parties through V.C.

2. Learned counsel for the petitioner seeks ten days time to seek instruction on the counter-affidavit filed by the respondents.
3. Prayer is allowed.
4. Put up this case on 13<sup>th</sup> July, 2020.

Amardeep/

**(Deepak Roshan, J.)**